OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) TIS HAZARI COURTS: DELHI

ORDER

In pursuance of High Court of Delhi, New Delhi letter No.7968/CFM/DHC/2024 dated 15.04.2024, following committee is hereby constituted in West District with immediate effect :-

Name of the Committee	Name of the Officer	Designated as	Concerned Branch
District Case Management Committee	The Principal District & Sessions Judge	Chairperson	Judicial Branch
(To work as per the Action Plan for Arrears Reduction in District Judiciary)	Sh. Vinay Kumar Khanna, Principal Judge, Family Court	Member	
	C1 C 11 1 17 1 17	Member	
	The Chief Metropolitan Magistrate	Member	
	The Senior Civil Judge-cum-RC	Member	
	The Secretary, DLSA (West)	Additional Member	

Note: In the absence of Chairperson, the senior most Officer will Chair the meeting of the Committee.

Further the correspondence with the High Court of Delhi, New Delhi will be done only through the undersigned.

> PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST DISTRICT)

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/Committee/Gaz./PDJ West/2024

Dated, Delhi the

- 1. The Registrar General, High Court of Delhi, New Delhi.
- 2. The Principal District & Sessions Judge (HQs), Delhi
- 3. The Principal District & Sessions Judge, all district, Delhi/New Delhi.
- 4. All the Judicial Officers concerned of West District, Tis Hazari Courts, Delhi alongwith the Action Plan for Arrears Reduction in District Judiciary.
- 5. The Secretary, DLSA, West District, Tis Hazari Courts, Delhi.
- 6. All the Branch Incharge/DDO of West District, Tis Hazari Courts, Delhi.
- 7. The Branch Incharge, Judicial Branch, Central District, Tis Hazari Courts, Delhi.
- 8. The Branch Incharge, Library, Tis Hazari Courts, Delhi.
- 9. The PS to the undersigned
- 10. The Reader to the undersigned
- 11. O/o CMM, West District, Tis Hazari Courts, Delhi.
- 12. For uploading on LAYERS.
- 13. For uploading on centralized website through LAYERS.

PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST DISTRICT)